

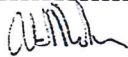
(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/04/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/250/IB/2018  
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION  
PVT.LTD.  
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT. LTD.  
UNDER SECTION : 9 Rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arun Karthik Mubhan	Counsel for Petitioner	

**ORDER**

Counsel for the Petitioner present, prayed to provide another opportunity to effect the service on the Corporate Debtor. The **Registry** is also directed to issue a fresh notice to the Corporate Debtor. The Petitioner is permitted to serve private notice on both the addresses of the Corporate Debtor as recorded at Page No.9 of the typed set of documents in the Petition. The matter is adjourned. Put up on **18.04.2018 at 10.30 A.M.**

-sd-  
(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)